

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 206
99/241- 242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

**M/s. Om Innovation Call Services
Pvt. Ltd. and Ors.**

...RESPONDENT

Section
U/s 241-242

Order delivered on 13.07.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Mr. Satyajit Sarna, Mr. Mohit
Negi and Mr. Reaa Mehta, Advs.

For the Respondent

:Mr. Saurabh Agarwal and Mr.
Shresth Choudhary, Advs. for R2.

ORDER

With the consent of Ld. Counsel for the parties, list the matter along with Contempt Petition/11/2023 & Company Petition No. 74/2023 in the matter of "Virender Arora vs. Om Innovation Call Services Pvt. Ltd." on **25.07.2023.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)